

given by order No. 1/91, dated 23rd January, 1991.

Fraud and Theft Cases in Bank Branches in Jamnagar, Gujarat

179. SHRI CHANDRESH PATEL: Will the Minister of FINANCE be pleased to state:

(a) the number of fraud and theft cases detected in the branches of some banks in Jamnagar, Gujarat from 1 January, 1990 to 31 January, 1991;

(b) the amount involved therein; and

(c) the number of persons involved in these cases and the action taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) to (c). Reserve Bank of India (RBI) has reported that no case of theft occurring during 1st January, 1990 to 31st January, 1991 in Jamnagar has been reported to them by any bank. As regards frauds, RBI has reported that such information is not maintained City-wise and, therefore, the same is not available.

Complaints Against Bank Officials in Jamnagar and Rajkot Districts in Gujarat

180. SHRI CHANDRESH PATEL:
SHRI S. N. VEKARIA:

Will the Minister of FINANCE be pleased to state:

(a) whether complaints have been received against bank officials in Jamnagar and Rajkot districts in Gujarat;

(b) if so, the number of such complaints

received during January, 1990 to 31 January, 1991; and

(c) the action taken in such case?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) to (c). Information is being ascertained, and will be laid on the Table of the House to the extent available and feasible.

[*Translation*]

Setting up of Mini Steel Plant in Bihar

181. SHRI CHHEDI PASWAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Union Government have received any proposal from Bihar Government to set up a mini steel plant in Bihar;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STEEL AND MINES (SHRI ASHOKE KUMAR SEN): (a) to (c). An application was received in June, 1989 from Bihar State Industrial Development Corporation Ltd. (a Government of Bihar Undertaking) for an Industrial license to set up a 2,50,000 TPA hot rolled coils and low alloy sheets project at Chandil, district Singhbhum, Bihar. The capacity applied for was subsequently raised to 5,00,000 TPA. This application was submitted under Press Note No. 37 (1988). Subsequently, all those who had applied under Press Note No. 37 (1988) were advised to apply afresh under Press Note No. 6 (1990), if they so desired. However, no application has been received from the Bihar State Government or any of its undertakings under Press Note No. 6 (1990).